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WP-10155-2022

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE SANJAY DWIVEDI

ON THE 30<sup>th</sup> OF JUNE, 2025

WRIT PETITION No. 10155 of 2022

*VIJAY GUPTA AND OTHERS*

*Versus*

*NATIONAL HIGHWAYS AUTHORITY OF INDIA AND OTHERS*

.....  
Appearance:

*Shri V.K. Shukla - Advocate for petitioners.*

*Shri Ritwik Parashar - Government Advocate for State.*  
.....

ORDER

*Per. Sanjeev Sachdeva, Acting Chief Justice*

Learned counsel for petitioners seeks leave to withdraw the petition.

Petition, is accordingly, dismissed as withdrawn.

(SANJEEV SACHDEVA)  
ACTING CHIEF JUSTICE

(SANJAY DWIVEDI)  
JUDGE

m/-